

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

278/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018**

NAME OF THE COMPANY: M/s. MGF Developments Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Alok Jain, Advocate

For the Respondent (s) : None

ORDER

It is submitted that the filing of the petition was communicated to the ROC
GNL-1. Report of the ROC has not been received. Let the same be awaited.
Court notice be issued to the ROC for 13th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)